

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:2975
ANSWERED ON:13.12.2006
CURBING OF UNWANTED CALLS
Singh Shri Sugrib

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether there has been growing dissatisfaction among consumers on the increasing number of unsolicited commercial communications as reported in the Times of India dated November 21, 2006;
- (b) if so, the facts of the matter reported therein;
- (c) whether the TRAI proposes to curb such unwanted calls to consumers;
- (d) if so, the details in this regard; and
- (e) the steps being taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD)

(a) to (e) The issue of unsolicited commercial communications has been raised at various forums. Telecom Regulatory Authority of India has issued a consultation paper on 20.11.2006 regarding 'Unsolicited Commercial Communications'.

Government has instructed all the Telecom Service Providers to take strict measures to stop any possible unauthorized sale of their customer information by their employees.

Some of the mobile/telephone companies are providing Do Not Disturb (DND) register facility to their customers which can be availed free of cost through SMS or company website.